

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF DHARANI SUGARS AND CHEMICALS LIMITED
 CIN : L15421TN1987PLC014454
 Date of commencement of CIRP: 29th July 2021

LIST OF CREDITORS
 Summary as on 02-06-2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of unsecured financial creditors belonging to any class of creditors
 (Annexure-2) (NIL)

Sl NO	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount in Rs.			Remarks, if any	
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security interest	Amount Covered by gurantee	Whether Related Party ?	% of Voting Share in COC	Amount of Contigent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted		Amount of claim under verification
	NIL													

